


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

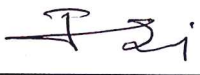
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 828/252/HDB/2018
NAME OF THE COMPANY	Anandini Chits Pvt Ltd
NAME OF THE PETITIONER(S)	Madhu Sudhana Rao Kotail & Another
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. VISWESWARA RAO	PCS	avrao-viswa@kotmail.com 9948313130	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for ROC	Adv.	9160001435	

ORDER

Learned PCS Mr.A.Visweswara Rao present for Applicant.

Learned counsel Mr. T.Sujan Kumar Reddy present for ROC.

ROC report filed.

Heard learned PCS appearing for Applicant and learned counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL